

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**



**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.01.2018 AT 10.30 AM**

TRANSFER PETITION NO.	TP No.30/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA No.130 of 2017 in CP No. 72/2008
NAME OF THE COMPANY	Sanghi Textiles Pvt Ltd
NAME OF THE PETITIONER(S)	Anand Prakash Sanghi & (6) Others
NAME OF THE RESPONDENT(S)	Sanghi Textiles Pvt Ltd & (8) Others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa representing on behalf of Counsel for <del>S. Chidambaram</del> Y. Suryanarayana	Counsel for P3	9849866556	
A. Chakravarthy	Counsel for P1, 2 & 4	7948914881	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	P3	9849056652	
P. Amendu Reddy	P3 & 4	9201221212	

**ORDER**

Heard Ms.C.Shilpa representing on behalf of Y.Suryanarayana Ld.Counsel for the Petitioner No.3 and Mr.A.Chakravarthy Ld.Counsel for the Petitioner No. 1,2 & 4 and Mr.S.Chidambaram Ld. PCS for Respondent No.3 and Mr. P.Amendu Reddy Ld. Counsel for the Respondent. Since the issue in question is pending before the Hon'ble Supreme Court in Civil Appeal No.12441/2017.

Post the case on 12<sup>th</sup> March 2018



Member (T)



Member (J)